

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1328

ANSWERED ON:15.07.2004

OPENING OF OFFICES OF IOC

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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government is contemplating to open the offices of Indian Oil Corporation abroad;
- (b) if so, the details thereof; and
- (c) the purposes behind opening these offices abroad?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a) & (b): Indian Oil Corporation Limited (IOC) already has a non-trading liaison office in Dubai (UAE) and wholly-owned subsidiary companies in Sri Lanka and Mauritius. The company is planning to set up a business entity in Indonesia.

(c) IOC is building itself into a transnational oil major. Overseas establishments will help IOC fulfill its vision, besides earning foreign exchange for the country and strengthening our energy security.